

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 60
ANSWERED ON 25/11/2024**

HANDLING OF SOLID WASTE UNDER SBM 2.0

60. SHRI M. MOHAMED ABDULLA:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the Swachh Bharat Mission 2.0 has been a slow starter with only meagre percentage of legacy wastes in the dumpsites could only completely be remediated;
- (b) if so, the details thereof; and
- (c) steps taken by Government to improve the installed facility for handling solid waste in the country, State-wise and year-wise during the last five years?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving safe sanitation, scientific management of all fractions of waste and remediation of legacy dumpsites. Legacy dumpsites have been created over decades and pose a very challenging task. For the first time, the task of knocking down these garbage-dumps has been taken up at a national scale under Swachh Bharat Mission.

A total of 2417 dumpsites (with more than 1000 tonne of waste) 24.88 Cr. MT of waste have been identified for remediation, which collectively occupy 14,732.66 Ac. Of these, 641 dumpsites have been remediated completely and 1144 sites are under progress. A cumulative of 12.66 Cr. MT (51%) of waste has been remediated and 5694.86 Ac. (39%) land has been reclaimed. Under SBM-U 2.0, remediation proposals worth Rs. 9197.35 Cr. having admissible central share of Rs. 3697.90 Cr. has been approved.

To support the cities to handle these projects in a timely and environmentally appropriate manner, Guidelines for Disposal of Legacy Waste and Advisory on Landfill Reclamation have been shared with States/UTs. Also Model Procurement Documents have been prepared by Ministry of Housing & Urban Affairs (MoHUA) and shared with all States to expedite the bidding process. A public dashboard also captures live data at <https://swachhurban.org> for transparency and project monitoring.

(c): To support the States/ULBs efforts to plan, design and execute the sanitation and solid waste management projects in the urban areas, Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs through the SBM-Urban and SBM-Urban 2.0 by providing policy directions, financial and technical support. Central Financial Assistance has been provisioned for establishing various types of plants like Waste-to-Compost (WtC), Waste-to-Energy (WtE), Bio-methanation, Material Recovery Facilities (MRF), etc. Funds are also available for Construction and Demolition waste processing and legacy waste remediation. The scientific processing of Municipal Solid Waste (MSW) in the country has increased from 16 % in 2014 to 80.26%. Over the last 10 years the allocation of resources to States for the purpose is provided in the **Annexure**.

**Annexure referred in reply of part (c) of Rajya Sabha Unstarred Question No. 60 due for
reply on 25.11.2024 regarding "Handling of Solid waste under SBM 2.0"**

| State/UT | SBM – U (2014-2021) | | SBM-U 2.0 (2021-2026) | |
|--|---------------------|---------------|-----------------------|-------------------------------|
| | Mission Allocation | Funds claimed | Mission Allocation | Funds claimed till 20.11.2024 |
| Andhra Pradesh | 3.52 | 1.69 | 8.60 | 1.95 |
| Andaman and Nicobar Islands | 571.33 | 567.36 | 1413.30 | 298.68 |
| Arunachal Pradesh | 36.28 | 36.04 | 129.00 | 28.73 |
| Assam | 244.30 | 207.49 | 503.50 | 82.02 |
| Bihar | 556.68 | 385.95 | 1204.80 | 209.47 |
| Chandigarh | 28.02 | 36.37 | 45.20 | 23.75 |
| Chhattisgarh | 357.85 | 357.85 | 727.30 | 209.67 |
| Dadra and Nagar Haveli and Daman and Diu | 6.71 | 1.58 | 31.20 | 0.18 |
| Delhi | 349.75 | 216.61 | 1192.60 | 415.05 |
| Goa | 17.09 | 15.49 | 77.80 | 7.72 |
| Gujarat | 834.15 | 817.00 | 1918.90 | 317.13 |
| Haryana | 287.08 | 186.01 | 645.70 | 13.46 |
| Himachal Pradesh | 43.95 | 40.94 | 156.70 | 33.09 |
| Jammu and Kashmir | 200.63 | 155.80 | 429.90 | 97.46 |
| Jharkhand | 258.71 | 261.60 | 519.00 | 52.42 |
| Karnataka | 820.96 | 758.63 | 2245.30 | 326.68 |
| Kerala | 219.99 | 97.18 | 875.10 | 55.33 |
| Ladakh | 0.00 | 0.00 | 62.70 | 2.66 |
| Madhya Pradesh | 920.04 | 904.33 | 2200.20 | 467.19 |
| Maharashtra | 1677.80 | 1460.77 | 3758.50 | 791.81 |
| Manipur | 83.10 | 73.14 | 96.20 | 14.79 |
| Meghalaya | 24.12 | 10.66 | 67.30 | 16.79 |
| Mizoram | 49.02 | 49.82 | 82.50 | 19.93 |
| Nagaland | 53.49 | 48.60 | 158.88 | 40.17 |
| Odisha | 372.02 | 288.84 | 821.40 | 285.17 |
| Puducherry | 28.94 | 17.84 | 83.21 | 22.74 |
| Punjab | 364.02 | 295.78 | 1054.20 | 216.49 |
| Rajasthan | 705.46 | 611.35 | 1765.80 | 252.08 |
| Sikkim | 11.52 | 10.03 | 19.40 | 4.03 |
| Tamil Nadu | 1200.50 | 1144.68 | 3296.70 | 829.65 |
| Telangana | 413.74 | 343.82 | 1067.30 | 393.78 |
| Tripura | 100.37 | 61.99 | 85.30 | 15.34 |
| Uttar Pradesh | 1740.98 | 1689.31 | 4073.80 | 350.38 |
| Uttarakhand | 112.00 | 124.80 | 343.40 | 32.68 |
| West Bengal | 911.34 | 626.24 | 1449.30 | 217.65 |